

## **SUPREME COURT OF INDIA**

Re: Appointment of Chief Justice in Jammu & Kashmir High Court.

Office of the Chief Justice of the Jammu & Kashmir High Court has been lying vacant, consequent upon retirement of Mr. Justice B.D. Ahmed, Chief Justice of that High Court on 15<sup>th</sup> March, 2018. Therefore, appointment to that office is required to be made.

Ms. Justice Gita Mittal is senior-most Judge from Delhi High Court and has been functioning as Acting Chief Justice in that High Court since April 2017. Having regard to all relevant factors, the Collegium finds Ms. Justice Gita Mittal suitable in all respects for appointment as Chief Justice of the Jammu & Kashmir High Court, and resolves to recommend that she be appointed as Chief Justice of that High Court.

While making the above recommendation the Collegium has taken into consideration the fact that at present there is only one Chief Justice from Delhi High Court which has the special status of being the High Court for the national capital.

( Dipak Misra ), C.J.I.

( Ranjan Gogoi ), J.

( Madan B. Lokur ), J.

New Delhi,  
July 16, 2018.